

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2756
TO BE ANSWERED ON 10th MAY, 2016

LINKAGE WITH AADHAAR

2756. SHRI RAJENDRA AGRAWAL:
SHRI P. NAGARAJAN:
SHRI ASADUDDIN OWAISI:
DR. PRABHAS KUMAR SINGH:
SHRI BHOLA SINGH:
SHRI KALIKESH N. SINGH DEO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the States where the Public Distribution System (PDS) has already been linked to AADHAAR along with the details of beneficiaries covered in each of the States;
- (b) whether lack of AADHAAR number/card, poor network connectivity, incorrect reading of credentials by AADHAAR machines are acting as impediment in smooth distribution of foodgrains and other items through PDS, if so, the details thereof and the steps proposed, including creation of appropriate infrastructure to rectify these errors;
- (c) whether the Government proposes to set up block level grievances redress mechanism to ensure speedy resolution of the problems and if so, the details thereof; and
- (d) whether the Government proposes to revert back to providing manual option at rural level to ensure easier access to foodgrains and if so, the details thereof?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a)& (b): Aadhaar based biometric authentication is not mandatory for receiving food grains under Public Distribution System. States/UTs have been advised to ensure that no beneficiary is denied benefits for not getting the Aadhaar, if entitled. However, for de-duplication of ration cards database and elimination of bogus cards, State Governments/UT Administrations have been requested to seed Aadhaar number in the digitized database. At present, 13.05 crore ration cards have been seeded with Aadhaar, as per State/UT-wise details at Annexure.

(c): For registration of grievances, States/UTs have been asked to provide online facility and to set up four digit common toll free helpline number 1967 as well as 1800 series toll-free number. The online grievance redressal mechanism/Toll-free helpline numbers are operational in all States/UTs and it covers the registration and redressal of grievances under Public distribution System at all levels.

(d): As stated above, Aadhaar based biometric authentication is not mandatory for receiving food grains under Public Distribution System.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 2756 DUE FOR ANSWER ON 10.05.2016 IN LOK SABHA**STATEMENT INDICATING THE STATE/UT WISE TOTAL NO. OF RATION CARDS SEEDED WITH AADHAAR**

Sl.	States/UTs	No. of Ration Cards seeded with Aadhaar
1	Andhra Pradesh	92,03,422
2	Chandigarh (DBT)	55,959
3	Chhattisgarh	50,90,000
4	Andaman & Nicobar	13,370
5	Telangana	48,41,673
6	Rajasthan	96,34,446
7	Goa	1,24,193
8	Himachal Pradesh	7,58,548
9	Kerala	78,74,302
10	Puducherry (DBT)	1,75,979
11	Delhi	18,24,399
12	Punjab	25,66,966
13	Tripura	5,26,606
14	Daman & Diu	22,278
15	Maharashtra	1,29,11,973
16	Haryana	25,35,165
17	Lakshadweep	3,927
18	Jharkhand	38,89,498
19	Gujarat	45,00,000
20	Sikkim	66,954
21	Dadra & Nagar Haveli	23,616
22	Odisha	55,73,473
23	Jammu and Kashmir	9,23,365
24	West Bengal	3,21,00,000
25	Madhya Pradesh	62,14,273
26	Karnataka	54,84,172
27	Uttarakhand	6,57,751
28	Uttar Pradesh	1,21,59,661
29	Tamil Nadu	8,09,402
30	Bihar	9,000
31	Assam	0
32	Arunachal Pradesh	2,776
33	Mizoram	624
34	Nagaland	1,157
35	Manipur	1,891
36	Meghalaya	0
	Total	13,05,80,819
